NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/20/2016

NAME OF THE PETITIONER(S)

: G. Sadayaramanujam & 2 others

NAME OF THE RESPONDENT(S)

: GGN Spinning Mills Private Limited and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

G. SUSHEELA.

KING & PARTRIDGE

Gentulguid
Prente: L
FORCEP.

Procede i J. M.

Representing earned Por R. Pankonahorayona

121 hoke

ORDER

Ms G Susheela, counsel for petitioners present. Ms. J N Preethi, the counsel for R6 present and stated that she is also representing counsel for R1 to R5. She sought some time for filing sur rejoinder. Time extended at request as a final opportunity. Put up on 31.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)